NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 127(ND)10 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s. MPC Rhine River Ltd. V/s. M/s. Akme Rhine River Projects Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

MR. ABHISHEK SINGH, ADV. RESPONDENT NO.

MS. SALDNI SHARMA, ADV. 2,384

1. Ms. RICHA BMANSALIJ PETITIONER
ADV.

ORDER

A request for adjournment is being made by ld. Counsel for the petitioner. At his request, the matter is adjourned to 17.10.2016 subject to payment of cost of Rs.20,000/-payable to the Prime Ministers Relief Fund.

(Ina Malhotra) Member Judicial